

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.08.2019**

NAME OF THE PARTIES: Gupshup Technology India Pvt. Ltd.

V/s

Mobisoft Technology India Pvt Ltd

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

80. C.P.(IB)-3889(MB)/2019

Misc. Application No. 2103/2019 is allowed.

C.P. No. 3889/2018 is dismissed as withdrawn in view of the consent
terms filed.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)